

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-15(PB)/2017

IN THE MATTER OF:
Clutch Auto Limited

.....Petitioner

SECTION : UNDER SECTION 10

Order delivered on 09.02.2018

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):

For the Respondent(s):

Mr. Krishnendu Datta and Mr. Karan Batura, Advocates for Resolution Professional with Mr. Sandeep Kumar Gupta, Resolution Professional

For the Resolution Applicant:

Dr. U.K. Chaudhary, Senior Advocate with Mr. Y. Suryanarayana, Mr. Avanti Tiwari and Mr. Mansumyer Singh, Advocates Mr. Karan Gandhi, Advocate in C.A. No. 53 & 32

Mr. Anuj Bhandari, Advocate for RIICO

ORDER

On the joint request made by learned counsel for the parties,
hearing is deferred to 15.02.2018.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)